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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**



IA 28 of 2018 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018**

Name of the Company: Dakshin Gujarat Vij Co. Ltd.
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 60(5) of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PREMAL JOSHI	Advocate		
2.	Aspi Kapadia Abhishek Mukherjee Parth Shah Sahil Shah	Advocate -	RD, Essar Steel.	

ORDER

Learned Advocate Mr. Premal Joshi present for Applicant. Learned Advocate Mr. Aspi Kapadia with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Parth Shah present for Respondent in IA 28/2018.

Respondent filed affidavit.

For hearing, list the matter on 07.03.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of February, 2018.